

①

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/01/2018 AT 02.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/107/2016
NAME OF THE PETITIONER : C.J. MATHEW
NAME OF THE RESPONDENT : GREENDOT HOTELS & RESORT(s) P.LTD.+3
UNDER SECTION :

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

①. Dr. K. S. Ravi Chandran, PCS

S. Manjula Devi, Adv
For CSR & Co, CBE

For Respondents

2. MOHAN PULICKAL

Adv. for Petr.

Signature
[Signature]

ORDER

Counsel for Petitioner present. Representative for the Respondent present and has completed the final arguments. Petitioner will submit the reply arguments on next date of hearing. Put up on 15.02.2018 at 02.30 P.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk